

SLP(C)No. 9332 OF 2001
ITEM No.40

Court No. 8

SECTION IX
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.9332/2001

(From the judgement and order dated 18/12/2000 in WP 5438/2000
of The HIGH COURT OF BOMBAY)

SUKHDEO RAGHUNATH THAKRE

Petitioner (s)

VERSUS

MAHATMA GANDHI VIDYA MANDIR & ORS.

Respondent (s)

Date : 02/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s) Mr. Sushil Karanjakar, Adv.
Mr. Gopal Balwant Sathe, Adv.

For Respondent (s) Mr. N.M. Sakhardande, Adv.
Ms. Meenakshi Sakhardande, Adv.
Ms. Ruby Singh Ahuja, Adv.

Mr. S.V. Deshpande, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Adjourned for four weeks, as prayed for.

.SP1
.....L.....T.....J

(Ajay Kr. Jain)
Court Master

(K.K. Chadha)
Court Master